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C.A.No. 6198-6199 OF 1999

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM NO.MM-1

COURT NO.8

SECTION: XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 6198-6199/1999

Amita Dudhoria ... Appellant(s)

Vs.

Goutam Dudhoria & Ors. ... Respondent(s)

WITH

C.A.No. 6200/1999

DATE :20.02.2002 : These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s) Mrs. Binu Tamta,Adv.

For Respondent (s) Mrs. Sumita Mukherjee

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

Adjourned for six weeks.

.SP1

Madhu

(D.D. Jindal)
Asstt. Registrar

(These matters appearing in Weekly List
No.5/2002 as Item No.49)

(Mentioning Slip is attached)